of the Hindustan Steel Ltd., Heavy Engineering Corporation and the Neyveli Lignite Corporation with a view to avoiding losses in these undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) The audited accounts for the year 1973-74 are not yet due from the Public Enterprises. However, according to the provisional figures available, the Public Enterprises have made an overall pre-tax profit of about Rs. 137 crores during 1973-74.

(b) The steps taken/proposed to be taken by the Government, with a view to avoiding losses in the Undertakings mentioned are as follows:

(1) Hindustan Steel Ltd.: (a) Extra Coke Oven Batteries are being installed and the existing batteries are being re-built in a phased programme and supplementary/alternative fuels are also being used.

(b) Import of refractories is being made on selective basis.

(c) A three-tier Joint Consultative Machinery has been set up in Durgapur and Alloy Steel Plant to enlist cooperation of the workers, etc.

(2) Heavy Engineering Corporation: The existing incentive scheme is being made broad-based to cover a large number of workers and shops. Second shift in all the shops and third shift in some selected shops is being introduced. Selective off-loading is being undertaken.

(3) Neyveli Lignite Corporation: Critical mining equipment are being procured to raise the attainable capacity of lighte which is at present limited to 4.5 million tonnes. Additional investment to increase the mining capacity to 6.5 million tonnes has been sametioned. Grant of Licences for sale of controlled Cloth

4046. SHRI N. E. HORO: Will the Minister of COMMERCE be pleased to state:

(a) the criteria adopted for the grant of licences for sale of controlled cloth;

(b) whether Government propose to grant licences for sale of controlled cloth to unemployed graduates under the Half-a-million job programme?

.....

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C GEORGE): (a) Retail distribution of controlied cloth within a State is the concern of the respective State Government Normally, controlled cloth is distributed through the following five channels:---

(i) Mills' own retail shops;

(ii) Super-Bazars in the co-operative sector;

(iii) National Cooperative Consumers' Federation and the chain of the cooperative institutions affliated too them;

(iv) Fair price shops run under the aegis of the State Governments; and

(v) Any other agency in the cooperative sector specified by the State Government concerned.

(b) No such proposal is under consideration at present.

## Supply of Iron and Iron ore

4047. SHRI N. E. HORO: SHRI GAJADHAR MAJHI:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have secured orders for supply of from and from orb to a number of countries; and

(b) if so, the broad features there-

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THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE); (a) and (b). MMTC has concluded some contracts, and is negotiating some more, for supply of the following quantities of iron ore during 1974-75.

Destination	Quantity
East European Countries.	4.05 m. tonnes.
West European Countrieş.	1.3 m. tonnes.
Japan	, 11.00 m. tonnes.

## Foreign Exchance Repatriated by Coca Cola Export Corporation

4048. SHRI M. S. PURTY: Will the Minister of FINANCE be pleased to state the total amount in foreign exchange repatriated from India by the Coca-Cola Export Corporation, New Delhi out of their profits for the years 1972-73 and 1973-74?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN): The Coca Cola Export Corporation, New Delhi maintains its accounts on a calendar year basis. The remittances of profits authorised by the Reserve Bank of India during the years 1972, 1973 and upto March, 1974 are as follows:--

(i)	1972	•	٠	Nü
(ü)	1973	•	•	Rs. 76.10 lakhs on account of profit for 1971.

(iii) 1974 . Rs. 81.37 lakhs on (Jan.-March) account of profit for 1972.

## Duty Free Shops at International Airports

4049. SHRI M. S. PURTY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the annual income and expenditure on the maintenance of duty free shops provided at various international airports in the country during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR SAROJNI MAHISHI): The necessary information in respect of the duty free shops at the four international airports at Delhi Bombay, Calcutta and Madras is as follows:

	<b>1.6</b>	****	*****			1971-72 Rs.	1972-73 Rs.	197?-74* Rs.
Gross Income from sales				•	•	32,98,529.00	52,49,064.40	70,57,733.93
Expenditure including maintenance			•	•	26,91,655.00	39,80,207.41	54,76,010.60	
Net Profit	•	•	•		•	6,06,874.00	12.68,856.99	14.81.723.33
	mal and a							

\*Provisional and subject to audit.

Expansion of Cotion, Textile Industry

4050. SHRI D. B. CHANDRA GOWDA? Will the Minister of COM-MERCE be pleased to state:

(a) whether Government have formulated a licensing policy for further expansion of the cotton textile industry during the Fifth Five Year Plan; and

(b) if so, the main features there-

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). The Fifth Plan Licensing policy for the Cotton Textile Industry is expected to be announced soon. The policy proposals provide inter slia for establishing additional spinning capacity in areas which are deficient in yarn supply for the decentralised weaving sector and some additional weaving capacity required for production of controlled and exportable varieties of cleth.